

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 685/96.

Dt. of Decision : 01-07-96.

Smt. P. HELEN

.. Applicant.

Vs.

1. The General Manager,
South Central Railway,
Secunderabad.
2. The Divisional Manager,
South Central Railway,
Vijayawada.

.. Respondents.

Counsel for the Applicant : Mr. Shasthri for
Mr. C.Dhananjaya

Counsel for the Respondents : Mr. V.Rajeswara Rao for
Mr.N.V.Ramana, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri R. Rangarajan, Member (Admn.))

This OA is filed by the first wife of Late Mr.Dinkkar Pandy, who worked as the Head Clerk in the P.W.Office, SC Railway for compassionate ground appointment for her. She filed representation dated 13-02-1995 (Annexure-II) for appointing her on compasionate ground. No decision has been taken in this representation so far.

3. When the case has came up for admission hearing on 17-06-96 Mr.Shasthri appeared for Mr.C.Dhananjaya, learned counsel for the applicant submitted that the case of rival claim is pending in the ~~Subject~~ ^{Judge} Court of Vijayawada and that case is still pending. Mr.Shasthri further submitted that he will check the progress of the case and submit further. This case was taken up to-day for admission hearing onceagain.

4. Mr.Shasthri fairly submitted that the case is yet to be disposed of in the Court of ~~subject~~ ^{Sub Judge}, Vijayawada and that he is with-drawing this case now with the proviso that he will agitate in this connection later if the proceedings in the ~~Subject~~ ^{Judge} Court is favourable to him and his representation for compassionate ground appointment is rejected by the concerned railway authorities after the disposal of the case by the ~~Subject~~ ^{Judge} Court, Vijayawada in his favour.

5. In view of the above, the OA is dismissed as withdrawn ^{bona-fide}, subject to the ~~observation~~ as made above. No costs.


(R. RANGARAJAN)

MEMBER (ADMN.)

Dated : The 1st July 1996.

(Dictated in the Open Court)


Amrit Singh
Dy. Registrar (3)

SPR

contd - 31

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Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Manager, South Central Railway, ~~Secunderabad~~,
Vijaywada.
3. One copy to Sri. C. ~~Subrahmanyam~~ Dhananjaya, advocate, CAT,
Hyd.
4. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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MA. 685796

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A):

DATED: 17/7/96

ORDER/JUDGEMENT

D.A. NO./R.E./C.P. NO.

in

D.A. NO.

685796

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED.

DISPOSED OF WITH DIRECTIONS

DISMISSED.

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

No spare copy

